

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.: CM (M) 56/2022

M/S CEMCOM CEMENTS
.....Petitioner/Appellant(s)

Titled
V/S

M/S WONDER WAGE WAGGON TRADING CO PVT
..... Respondent(s)

Notice to the respondent (s): -

M/S Wonder Wages Waggon Trading Co .Pvt .Ltd
Ground Floor Razvi House Reshipora Budgam—Budgam -191111
Through its Director Sh Nisar Hussain Dar.

Whereas in the above noted case, it has been proved to the satisfaction of this Court that the service of the respondent (s) named above cannot be effected in any ordinary manner, hence proclamation is hereby issued against the above named respondent (s) to appear before this Court on 21-10-2026 at 09.00 A.M. or the next working day if 21-10-2026 is declared as a holiday in person or through some recognized agent failing which appropriate orders will be passed.

Given under my hand seal of the Court this 25th day of September, 2026 at Jammu.

(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
25/9/2026

No.:- 6323 - 6324

Dated:- 25-09-26

Copy of the above forwarded to:

1. The Editor Greater Kashmir Srinagar, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 238 dated 17-09-2026 as publication charges has been deposited in the Court which shall be paid as and when the bill and cuttings are received.

✓ 2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

(Swati Gupta)

Registrar Judicial

High Court of J&K and Ladakh

Jammu
25/9/2026

